

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO. : 1075 of 1998.

Dated this Friday, the 13th day of August, 1999.

CORAM : Hon'ble Shri Justice R. G. Vaidyanatha, Vice-Chairman.
Hon'ble Shri B. N. Bahadur, Member (A).

Dr. Dinesh Chand Agrawal,
Lecturer in Commerce,
Government College, Daman. ... Applicant.

(By Advocate Shri B. Dattamoorthy).

VERSUS

1. Union of India represented by
The Secretary,
Ministry of Home Affairs,
Central Secretariat,
North Block, New Delhi.
2. The Administration of Daman & Diu,
Through the Development Commissioner,
Secretariat, Moti Daman - 396 220.
3. The Secretary (Education),
U.T. of Daman & Diu, DNH,
Secretariat, Moti Daman - 396 220.
4. The Principal,
Government College,
Daman - 396 210. ... Respondents.

(By Advocate Shri V. S. Masurkar).

OPEN COURT ORDER

PER : Shri R. G. Vaidyanatha, Vice-Chairman.

The Learned Counsel for the respondents tenders letter dated 12.08.1999 issued to him by the Assistant Secretary, Education, which is taken on record. The respondents' counsel

submits that applicant's case will be considered for promotion as per rules but he only says that it may require some time in view of the ensuing election.

2. After hearing both sides, the application is disposed of at the admission stage with a direction to the respondents to consider the applicant in the selection grade as per rules and pass appropriate orders as early as possible, and preferably by 31.12.1999. All contentions on merits are left open. No costs.

B. N. Bahadur

(B. N. BAHADUR)

MEMBER (A).

R. G. Vaidyanatha

(R. G. VAIDYANATHA)

VICE-CHAIRMAN.

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